

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.01.2021 (THURSDAY)**

**COURT – II (VIRTUAL MODE)**

**11:00 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1103 of 2020	Ashish Chaturvedi & Anr. Vs. Inox Leisure Ltd. & Anr.	Kundan Kr. Roy	

**For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 624 of 2020	Om Prakash Agrawal Liquidator –S. Kumars Nationwide Ltd. Vs. Chief Commissioner of Income Tax (TDS) & Anr.	Nipun Gautam	Suresh Kumar-R1
<b>3.</b>	Comp. App (AT) (Ins) No. 876 of 2020	Nitin Singh Vs. Waves Bio-tech Pvt. Ltd.	Partho Bhattacharya	Akshay Bhardwaj

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**